CIVILIAN JOBS FOR RETIRED HIGH OFFICIALS OF DEFENCE SERVICES

1087. SHRI M. P. BHARGAVA: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government helps retired high officials in Defence services to enable them to secure civilian jobs after retirement;
- (b) what is the approximate number of officers below the age of 48 years who retire from the Defence services per year; and
- (c) what percentage of them are able to secure civilian jobs?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) Yes, Sir.

- (b) The minimum age of compulsory retirement for Regular Service officers is 48 years. Officers do not, therefore, have to retire before attaining that age except in abnormal cases, such as disciplinary cases or cases where the officers themselves request for permission to retire prematurely. Omitting such abnormal cases, the number of retirements before attaining the age of 48 years is nil.
 - (c) Does not arise.

PAKISTAN'S DECLARATION OF PARTS OF MIZO HILL AS PAKISTANI AREA

1088. SHRI JAGAT NARAIN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Government of Pakistan have, through a Gazette notification. declared parts of the Mizo Hill as Pakistani area;
- (b) if so, what is the area which is under occupation by Pakistan; and
- (c) whether Government have taken steps to get this area vacated by Pakistan and if so, with what results?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) The Government of India are not aware of any such notification,

(b) and (c) Do not arise.

1089. [Transferred to the 20th December, 1968.]

EXPENDITURE ON TX PROGRAMME IN DELHI

1090. SHRI JAGAT NARAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the average expenditure incurred, per mensem, by Government in the Television Programme at Delhi; and
- (b) the total number of television sets so far licensed in Delhi and the income derived therefrom?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIK, K, SHAH): (a) Rs. 2,36,075 per month.

(b) The total number of TV sets licensed in Delhi up to 30-9-1968 was 7,179 and the income derived therefrom, by way of licence fee, from 1-1-1968 to 30-9-1968, was Rs. 1,79,238.50.

FRANCE'S HYDROGEN BOMB EXPLOSIONS

- 1091. DR. (MRS.) MANGLADEVI TALWAR: Will the PRIME MINISTER be pleased to state:
- (a) whether France has carried out consecutive Hydrogen Bomb Explosions on 8th September, 1968; and
- (b) if so, the reactio of Government of India thereto?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) The reaction of the Government is one of concern and regret.

PROBLEMS OF FILM INDUSTRY

- 1092. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Government propose to set up a Committee of experts to study the problems of the film industry with a view to finding a long term solution; and
- (b) if so, the terms of reference and personnel of the Committee and when the Committee will be set up?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) and (b) Government have already set up a Committee of Members of Parliament and Experts known as Enquiry Committee on Film Censorship under the Chairmanship of Shri Justice G.D. Khosla. The members of the Committee are:

1. Shri Lokanath Misra, M. P. (Rajya Sabha).